

Let no other Member put the question when I call some other Member's name That is all I can do

Shri Tangamani: Following the reply given by the hon Minister, may I know from the hon Minister whether it is not a fact that during the recent past, particularly during the last three months, derailments in the Southern Railway are on the increase and if so what is the special reason?

Mr. Speaker. It is a larger question

Shri Jagjivan Ram. I am not prepared to answer this general question

Shri Assar: May I know whether it is a fact that the derailment of train was not informed to Miraj station in time?

Shri S. V. Ramaswamy: As a matter of fact it was informed. A special train was run and even the passengers with ordinary tickets were allowed to go by the express tram. All facilities were given.

Mr. Speaker: Next question. **Shri Keshava**

Shri Keshava No 57

Mr. Speaker: No 57 has been transferred to the 20th of February

Electricity Rates in Delhi

*58 { **Shri Radha Raman**
Shri Rajendra Singh

Will the Minister of Irrigation and Power be pleased to state

(a) whether Government have any proposal to revise the electric charges in Delhi from consumers,

(b) if so the nature of this revision and

(c) what considerations have led Government to undertake such a revision?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c) A proposal for the revision of the rates for supply of electricity for

lighting and fans, and small industrial and medium power consumers, is under consideration of the Municipal Corporation of Delhi, and not the Government.

Shri Radha Raman: May I know whether the Government has any data available here with regard to the cost of production of electricity in Delhi and the profit that the undertaking has therefrom?

Shri Hathi: I do not think the Government of India has got this information at present

Shri Radha Raman: May I know whether the Government has any data available with regard to the rates that are prevalent in other big cities of the country and the rates that prevail here in Delhi and how they compare?

Shri Hathi: The Government has the various rates prevailing in the different States in different parts. But, at present, I have not got them here to give a comparative picture.

Shri Rajendra Singh: May I know if the Government on its own have examined the possibility of reducing electricity charges so that the small industries could make some headway in the capital city of India?

Mr. Speaker: He is asking about small industries.

Shri Hathi: This question relates to the proposed revision of rates in Delhi by the Municipal Corporation. That is being done by the Municipal Corporation not by the Government.

Shri Radha Raman: May I know whether the Government has under consideration any proposal regarding the transfer of production or generation of electricity in Delhi? There is a claim from the Delhi Municipal Corporation that the rates will have gone down if that transfer is made.

Shri Hathi: I do not think there is any such proposal. Under the Municipal Corporation Act of 1957 that we

passed recently, distribution, generation, etc. is the concern of the Delhi Municipal Corporation

श्री नवल प्रभाकर क्या मैं जान सकता हूँ कि जहाँ दिल्ली शहर में २२ नये पैसे प्रति यूनिट के हिसाब से बिजली मालाई की जाती है वहाँ दिल्ली के ही एक भाग नरेला में बिजली ६२ नये पैसे प्रति यूनिट के हिसाब से मालाई की जा रही है और इस का क्या कारण है ? जब दिल्ली ऐडवाइजरी कमेटी ने भी यह सजूर कर लिया है कि यह असमानता ठीक नहीं है और उस बिजली कम्पनी का लाइसेंस कैंसिल कर दिया जाना चाहिये, इस के बावजूद भी कोई कार्यवाही नहीं की जा रही है इस का क्या कारण है ?

Shri Hathi: I think the hon Member is referring to the Narela Co The Government of India have already asked the Commissioner to take necessary steps and they are taking necessary steps in the matter

श्री नवल प्रभाकर यह नेमैमेरी स्टैम कब तक ले लिये जायेंगे ?

Shri Hathi: Immediately

Shri Supakar: May I know if there is any Electricity Council for this area to look into these problems?

Shri Hathi: There is the Electricity Sub-Committee of the Corporation which looks after this

Public Call Offices

*59. { **Shri Ram Krishan:**
Shri Shree Narayan Das:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 266 on the 27th November, 1958 and state what action is being taken or proposed to be taken to prevent functioning of Public Call Offices by insertion of false coins?

The Minister of Transport and Communications (Shri S. K. Patil): A scheme of utilising tokens for making calls from coin collecting boxes is still under investigation. If found feasible, it will be introduced in one or two systems in about six months time

Shri Ram Krishan: May I know how far the introduction of new coins has prevented the insertion of false coins?

Shri S. K. Patil: It does not make any difference so far as the false coins are concerned in any system they will be inserted

Shri Shree Narayan Das: May I know in how many cases such insertion of false coins has been found?

Shri S. K. Patil: We have not any record, and at any rate, it is not with me here just now

Shri Tangamani: In reply to a similar question on a previous occasion the hon Minister stated that a rationalisation committee had been appointed and that we would be informed of its composition. May I know the composition of that committee and whether that committee is considering this matter also? That committee went into the question of refixing the rates, and instead of two annas, 20 naya paise was introduced, and ultimately it was fixed at 15 naya paise. I would like to know the composition of the committee and whether the committee will make recommendations about these false coins also

Shri S. K. Patil: I do not remember whether this also is one of the terms of reference. The Committee recommended that it should be 20 naya paise but the Government revised it a little bit and made it 15 naya paise

Shri Khadilkar: May I know whether the hon Minister has found that usually the telephone boxes in public call offices are out of order, and many a time, because you have got to insert two coins instead of one—10 and 5